

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

1. C.P. (IB)/342(MB)2023

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: VIRENCE VVC INDIA LLP

Section: 59 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Shruti Pednekar appeared for the petitioner. List this matter on
14.06.2023.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)